

1206 hrs.

Secretary General reported a message from Rajya Sabha that at its sitting held on the 4th December, 2024, Rajya Sabha passed the Boilers Bill, 2024-laid

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

?In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Boilers Bill, 2024 which has been passed by the Rajya Sabha at its sitting held on the 4th December, 2024.?

2. Sir, I lay on the Table the Boilers Bill, 2024, as passed by Rajya Sabha on the 4th December, 2024.

? (Interruptions)